

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Western India Shipyard Limited Date of Commencement of Liquidation: 26-07-2018; List of Stakeholders as on Date: 31-03-2021; Name of IP: Mr. Om Prakash Kanoongo; Last 5 digit of registration number: 10726

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	9678000	0	0	0	NA
3	Secured financial creditors	1	869633718	1	869633718	0	0	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	286	1036423158	260	16377271	0	1020045877	0	Annexure 5
6	Operational creditors (Employees)	58	80465569	58	17422032	0	63043537	0	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	29	568231724	27	534283099	0	33948625	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		374	2554754169	346	1447394120	0	1117038039	0	